DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday, 30th June, 2009/Ashadha 09, 1931 (Saka) 2.00 P.M.

1.	Question Hour: Starred Questions as shown in separate list to be asked
	and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

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1.Prof. Vijay Kumar Malhotra	6. Shri Veer Singh Dhingan		
2. Shri Ram Singh Netaji	7. Shri A Dayanand Chandila A		
3. Shri Ramesh Bidhuri	8. Shri Sat Prakash Rana		
4. Shri O.P.Bababer	9. Shri S.P. Ratawal		
5. Shri Jai Bhagwan Aggarwal	10. Ch. Surender Kumar		

3. Papers to be laid on the Table:

Smt. Sheila Dikshit, Chief Minister to lay the copies of following documents (English & Hindi version):

- (i) Annual Report 2007-08 in respect of Delhi Electricity Regulatory Commission.
- (ii) 7th Annual Report 2007-08 in respect of Delhi Transco Limited.
- (iii) 7th Annual Report 2007-08 in respect of Pragati Power Corporation.
- (iv) 7th Annual Report 2007-08 in respect of Delhi Power Company Limited.
- 4. Short Duration Discussion:
 - 1.Shri Sahab Singh Chauhan
 - 2. Shri Jai Bhagwan Aggarwal
 - 3. Shri O.P.Babber

to initiate discussion on water problem in Delhi and pollution in Yamuna River.

Delhi 30thJune,2009 SiddharathRao Secretary